

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****BALLY EXPORTS LIMITED**

[MANUFACTURER AND EXPORTER OF READYMADE GARMENTS AND TEXTILE
ACCESSORIES AND TRADING OF DEPB(DUTY CREDIT SCRIPTS) AND IMPORT LICENSES]
[AT PRESENT NO BUSINESS]

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	BALLY EXPORTS LIMITED CIN: U51909WB1996PLC079772
2	Address of the registered office	P 26B, Kasba Industrial Estate Phase III, Tiljala, Kolkata, West Bengal, India, 700107
3	URL of Website	No Website of CD
4	Details of Place where majority of Fixed Assets are located	Leasehold land at Plot No P-61 & P-62, Santoshpur Industrial Estate (Modern Integrated Garment Complex), Kalinagar, West Bengal
5	Installed capacity of main products/ services	NA
6	Quantity and value of main products/ services sold in last financial year	As per the Financial Year 2023-2024 Quantity- NA Value- Total Revenue- 7.03 Lakh
7	Number of employees/ Workmen	No details were received
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	a. Last available financial statements (with schedules) of two years- Can be obtained by mailing at cirp.bally@gmail.com b. List of Creditors available at the website of IBBI i.e. https://ibbi.gov.in/en/claims/claim-process/U51909WB1996PLC079772
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by mailing at cirp.bally@gmail.com
10	Last date for receipt of expression of Interest	25.10.2024
11	Date of issue of provisional list of prospective resolution applicants	30.10.2024
12	Last date for submission of objections to provisional list	04.11.2024
13	Date of issue of final list of prospective resolution applicants	09.11.2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	13.11.2024
15	Last date for submission of resolution plans	12.12.2024
16	Process email id to submit EOI	cirp.bally@gmail.com

Sd/-**Neeraj Kumar Sureka****Resolution Professional of Bally Exports Limited****IBBI/IPA-001/IP-P01539/2019-20/12517****AFA Valid till 07/11/2024**

"Central Plaza"

Room No 'H', 6th Floor, 41 B. B. Ganguly Street Kolkata 700012Date: 9th October, 2024

Place: Kolkata

www.business-standard.com

Business Standard

KOLKATA | WEDNESDAY, 9 OCTOBER 2024 Business Standard

FORM G	
INVITATION FOR EXPRESSION OF INTEREST FOR BALLY EXPORTS LIMITED [MANUFACTURER AND EXPORTER OF READYMADE GARMENTS AND TEXTILE ACCESSORIES AND TRADING OF DEPB(DUTY CREDIT SCRIPTS) AND IMPORT LICENSES] [AT PRESENT NO BUSINESS]	
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1	Name of the Corporate Debtor along with PAN/ CIN/LLP No. BALLY EXPORTS LIMITED CIN: U51909WB1996PLC079772
2	Address of the registered office P 26B, Kasba Industrial Estate Phase III, Tiljala, Kolkata, West Bengal, India, 700107
3	URL of Website No Website of CD
4	Details of Place where majority of Fixed Assets are located Leasehold land at Plot No P-61 & P-62, Santoshpur Industrial Estate (Modern Integrated Garment Complex), Kalinagar, West Bengal
5	Installed capacity of main products/ services NA
6	Quantity and value of main products/ services sold in last financial year As per the Financial Year 2023-2024 Quantity- NA Value- Total Revenue- 7.03 Lakh
7	Number of employees/ Workmen No details were received
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: a. Last available financial statements (with schedules) of two years- Can be obtained by mailing at cirp.bally@gmail.com b. List of Creditors available at the website of IBBI i.e. https://ibbi.gov.in/en/claims/claim- process/U51909WB1996PLC079772
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: Can be obtained by mailing at cirp.bally@gmail.com
10	Last date for receipt of expression of Interest 25.10.2024
11	Date of issue of provisional list of prospective resolution applicants 30.10.2024
12	Last date for submission of objections to provisional list 04.11.2024
13	Date of issue of final list of prospective resolution applicants 09.11.2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 13.11.2024
15	Last date for submission of resolution plans 12.12.2024
16	Process email id to submit EOI cirp.bally@gmail.com

Sd/-
Neeraj Kumar Sureka
Resolution Professional of Bally Exports Limited
IBBI/IPA-001/IP-P01539/2019-20/12517
AFA Valid till 07/11/2024
"Central Plaza", Room No 'H',
6th Floor, 41 B. B. Ganguly Street, Kolkata-700012

Date : 9th October, 2024
Place : Kolkata

আজকাল



কলকাতা বুধবার ৯ অক্টোবর ২০২৪

ফর্ম 'জি'

বালি এক্সপোর্টস লিমিটেড-এর জন্য আগ্রহ প্রজ্ঞাপন আমন্ত্রণ
[তৈরি পোশাক ও বস্ত্র সামগ্রীর নির্মাতা ও রপ্তানিকারক ও ডিইপিবি
(ডেপুটি ক্রেডিট ক্লিপটস) ব্যবসা ও আমদানি লাইসেন্স]

[হালে ব্যবসা নেই]

[ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপসি (ইনসলভেন্সি রেজোলিউশন প্রোসেস ফর কর্পোরেট পারসনস)
রেগুলেশনস, ২০১৬ এর রেগুলেশন ৩৬এ(১) অধীনে]

দরকারি তথ্যাবলি

১.	কর্পোরেট স্বর্ণপ্রতীকার নাম এবং প্যান/ সিআইএন/এলএলপি নং	বালি এক্সপোর্টস লিমিটেড, সিআইএন-U51909WB1996PLC079772
২.	রেজিস্টার্ড অফিসের ঠিকানা	পি ২৬বি, কসবা ইন্ডাস্ট্রিয়াল এস্টেট ফেজ-৩, তিলজলা, কলকাতা, পশ্চিমবঙ্গ, ভারত, ৭০০১০৭।
৩.	ওয়েবসাইটের ইউআরএল	ওয়েবসাইট নেই
৪.	সিংহভাগ স্থায়ী পরিসম্পদ যেখানে অবস্থিত, সেই স্থানের বিশদ বিবরণ	লিজ জমি প্লট নং পি-৬১ ও পি-৬২, সন্তোষপুর ইন্ডাস্ট্রিয়াল এস্টেট (মডার্ন ইন্টিগ্রেটেড গার্মেন্ট কমপ্লেক্স), কালিনগর, পশ্চিমবঙ্গ।
৫.	মূল পণ্য/পরিষেবার ইনস্টলড ক্যাপাসিটি	এন এ
৬.	শেষ অর্থবর্ষে বিক্রিত মূল পণ্য/পরিষেবার পরিমাণ এবং অর্থমূল্য	২০২৩-২০২৪ অর্থবর্ষে পরিমাণ এন এ, মূল্য- মোট রাজস্ব ৭.০৩ লাখ
৭.	কর্মী/শ্রমিকের সংখ্যা	বিশদ মেলেনি
৮.	সর্বশেষ উপলব্ধ দুই বছরের আর্থিক বিবৃতি (তফসিল সহ), ঋণদাতাদের তালিকা সম্পর্কিত বিশদ তথ্য যেখানে পাওয়া যাবে:	ক) সর্বশেষ উপলব্ধ দুই বছরের আর্থিক বিবৃতি (সূচি সহ) র জন্য cirp.bally@gmail.com -এ মেল করুন। খ) ঋণদাতাদের তালিকা মিলবে আইবিবিআই ওয়েবসাইটে https://ibbi.gov. in/en/claims/claimprocess/ U51909WB1996PLC079772
৯.	উক্ত কোডের ২৫(২)(এইচ) ধারাবীনে রেজোলিউশন আবেদনকারীদের যোগ্যতামান এখানে পাওয়া যাবে:	এর জন্য cirp.bally@gmail.com -এ মেল করুন।
১০.	এক্সপ্রেশন অফ ইন্টারেস্ট প্রাপ্তির শেষ তারিখ	২৫.১০.২০২৪
১১.	সম্ভাব্য রেজোলিউশন আবেদনকারীদের প্রতিনিধাল তালিকা জারির তারিখ	৩০.১০.২০২৪
১২.	প্রতিনিধাল তালিকার বিরুদ্ধে অভিযোগ পেশের শেষ তারিখ	০৪.১১.২০২৪
১৩.	সম্ভাব্য রেজোলিউশন আবেদনকারীদের ফাইনাল তালিকা জারির তারিখ	০৯.১১.২০২৪
১৪.	সম্ভাব্য রেজোলিউশন আবেদনকারীদের প্রতি ইনফরমেশন মোমোরান্ডাম, ইন্ডালুয়েশন ম্যাট্রিক্স এবং রিকোয়েস্ট ফর রেজোলিউশন প্ল্যানস জারির তারিখ	১৩.১১.২০২৪
১৫.	রেজোলিউশন প্ল্যান দাখিলের শেষ তারিখ	১২.১২.২০২৪
১৬.	রেজোলিউশন প্রোফেশনালের কাছে রেজোলিউশন প্ল্যান দাখিলের ই মেল আইডি	cirp.bally@gmail.com

স্বা/-

নীরাজ কুমার সুরেকা
বালি এক্সপোর্টস লিমিটেড-এর রেজোলিউশন প্রোফেশনাল
IBBI/IPA-001/IP-P01539/2019-20/12517
এএফএ বৈধ ০৭.১১.২০২৪ পর্যন্ত
সেন্ট্রাল প্লাজা, রুম নং এইচ,
৭ম তল, ৪২, বিবি গান্ধী স্ট্রিট, কলকাতা ৭০০০১২

তারিখ: ০৯ অক্টোবর, ২০২৪
স্থান: কলকাতা